

**GOVERNMENT OF ODISHA  
FINANCE DEPARTMENT**

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No. 9951 /F.,  
FIN-TRY-BT-0001-2020

Date 19/3/2020

From

**Sri Ashok K. Meena, IAS  
Principal Secretary to Government**

To

**The Additional Chief Secretary to Government/  
Principal Secretary to Government/  
Commissioner-cum-Secretary to Government/  
Secretary to Government/  
All Heads of Departments.**

**Sub: Advance online distribution of allotments for Annual Budget 2020-21 through the IFMS Odisha Portal by all Departments to Controlling Officers and from Controlling Officers to DDOs/ Divisions/ Projects.**

**Madam/Sir,**

I am directed to refer the subject mentioned above and to say that the Budget Estimates for 2020-21 has been laid before the Odisha Legislative Assembly and after enactment of the related Appropriation Bill, the Departments of Government will be authorized to incur expenditure from 1<sup>st</sup> April, 2020 onwards.

2. The provision made in the Annual Budget Estimate 2020-21 will be made available in the Budget Interface and work expenditure module of Odisha Treasury Portal ([www.odishatreasury.gov.in/www.ifmsodisha.gov.in](http://www.odishatreasury.gov.in/www.ifmsodisha.gov.in)) on **20<sup>th</sup> March, 2020** enabling Administrative Departments to distribute the allotments to their Controlling Officers from **20<sup>th</sup> March, 2020 to 25<sup>th</sup> March, 2020**. The Controlling Officers in turn would be able to distribute the provisions allotted to them by the Administrative Departments to their DDOs from **25<sup>th</sup> March, 2020 to 31<sup>st</sup> March, 2020**.

3. The entire Process of distribution of budgetary allotment should be completed on or before 31<sup>st</sup> March, 2020 in order to enable the Treasuries/ Sub-Treasuries to process the claims pertaining to the next financial year. However, allotment regarding personal entitlements and advances shall be guided by the detailed procedure laid down in **Finance Department Circular “ Drawal of personal entitlements and advances against central allocations from the financial year 2020-21”** issued vide Letter No. 9755/F dated 18.3.2020. As per the aforesaid letter, there would be no need for distribution of allotment in respect of personal entitlements under specified head/units of expenditure below the level of Controlling Officer.

4. Sanction and release of funds from the Annual Budget 2020-21 would be regulated by specific instructions of Finance Department to be issued in this regard.

5. It is the responsibility of the Administrative Departments and Controlling Officers to ensure distribution of budgetary allocation within the timeline indicated above. The Controlling Officers are to distribute the DDO wise budget allotment where ever required online through the IFMS after which the DDOs concerned can view and download the allotment issued to them from the Odisha Treasury Portal.

**This may kindly be treated as MOST URGENT.**

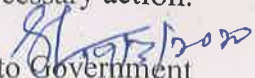
Yours faithfully,

*Johok*  
*19/3/2020*

**Principal Secretary to Government**

Memo No. 9952 /F., dated 19/3/2020

Copy forwarded to all the Controlling Officers for information and necessary action.

  
Under Secretary to Government


Memo No. 9953 /F., dated 19/3/2020

Copy forwarded to the Director of Treasuries and Inspection, Odisha, Bhubaneswar for information and necessary action.

  
Under Secretary to Government

Memo No. 9954 /F., dated 19/3/2020

Copy forwarded to all Branches for information and necessary action.

  
Under Secretary to Government

Memo No. 9955 /F., dated 19/3/2020

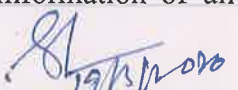
Copy forwarded to all officers of Finance Department for information and necessary action.

  
Under Secretary to Government

Memo No. 9956 /F., dated 19/3/2020

Copy forwarded to the Heads of Portal group, IT Centre, Secretariat, Odisha for information and necessary action.

He/ She is requested to upload the circular regarding distribution of Budget allotment for incurring expenditure for the financial year 2020-21 in the Website ([www.Odisha.gov.nic.in/financelindex.htm](http://www.Odisha.gov.nic.in/financelindex.htm)) of Finance Department for information of all Departments and Controlling Officers.

  
Under Secretary to Government